

(2021) 11 NCLT CK 0032

In the National Company Law Tribunal

Case No : I.A. 2576/2021 (60(5)) In C.P.(IB)-3944(MB)/2018

Amylo Dex Pvt Ltd

APPELLANT

Vs

Atharva Corrugations Pvt Ltd

RESPONDENT

Date of Decision : 08-11-2021

Acts Referred:

Insolvency and Bankruptcy Code, 2016 — Section 9

Citation : (2021) 11 NCLT CK 0032

Hon'ble Judges : P.N. Deshmukh, Member (J); Chandra Bhan Singh, Member (T)

Bench : Division Bench

Final Decision : Dismissed

Judgement

I.A.2576/2021

The above Interlocutory Application No. I.A.2576/2021 has been filed in C.P. 3944/2018 for restoration of the original petition which was dismissed for non-prosecution. Counsel appearing for the Applicant is directed to serve the application to the respondent side and also file service affidavit along with acknowledgement and tracking report at least two days before the next date of hearing. Counsel for the applicant is also directed to furnish the hard copy of the Application to this bench before the next date of hearing. List this matter on 08.12.2021.